

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.75875 of 2024

Arising Out of PS. Case No.-131 Year-2024 Thana- BOCHAHAN District- Muzaffarpur

1. Ramesh Rai @ Ramesh Kumar Son of Hullas Ray R/O Vill.- Baliya Indrajeet, P.s.- Bochahan, Dist.- Muzaffarpur.
2. Rajesh Rai Son of Hullas Ray R/O Vill.- Baliya Indrajeet, P.s.- Bochahan, Dist.- Muzaffarpur.
3. Sajan Kumar Son of Dinesh Ray R/O Vill.- Baliya Indrajeet, P.s.- Bochahan, Dist.- Muzaffarpur.
4. Pankaj Kumar @ Pankaj Rai Son of Mahesh Ray R/O Vill.- Baliya Indrajeet, P.s.- Bochahan, Dist.- Muzaffarpur.
5. Pawan Kumar Son of Mahesh Ray R/O Vill.- Baliya Indrajeet, P.s.- Bochahan, Dist.- Muzaffarpur.
6. Manjay Kumar @ Manjay Rai Son of Hullas Ray R/O Vill.- Baliya Indrajeet, P.s.- Bochahan, Dist.- Muzaffarpur.

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr.Raju Kumar, Advocate

For the Opposite Party/s : Mr.Parmanand Kumar, APP

CORAM: HONOURABLE MR. JUSTICE DR. ANSHUMAN
ORAL ORDER

3 20-06-2025 Perused the order dated 03.02.2025 passed in Special

Leave to Appea (Crl) No. 1532 of 2025 by the Hon'ble Supreme

Court of India.

(Dr. Anshuman, J)

Ashwini/-

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